[11 DEC. 1981]

ment. [See Appendix CXX, Annexure No. 59.]

(b) and (c) Government have already launched a crash programme of construction of quarters. Number of quarters like y to be constructed in Delhi, Bomba / and Calcutta in the different catego ies is as under:—

Туре	1 th	Bombay	Calcutta
А	3 <u>6</u>	1040	816
В	4340	1740	1480
C	7448 -	870	1048
D	15	10	••
E	120		<b>1</b>
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1796. SHRI J. ALPNATH RAI: Will the Minister of WORKS AND HOUS-ING be pleased to state:

(a) whether Government have drawn up any plans for controlling pollution in water and air in urban areas; and

(b) in what manner these plans are being implemented?

THE MINIS FER OF PARLIAMEN-TARY AFFAI ≥S AND WORKS AND HOUSING (S) RI BHISHMA NARAIN SINGH): (a and (b) Recognising the need for the prevention and control of water and air pollution in the country the legislation viz. the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Cortrol of Pollution) Act, 1981 have been enacted. Under the provisions of the Water (Prevention and Control of Pollution) Act, 1974, the Central E bard for the Prevention and Control of Water Pollution to function as a a apex body at national level and as state Board for the Prevention and Control of Water Pollution in respect of Union Territories and State Beards for the Prevention and Control of Water Pollution in

States have been constituted. These Boards have been empowered to exercise the powers and perform the functions under the provisions of the Air (Prevention and Control of Pollution) Act, 1981 to control emissions, lay down standards for quality of air and water and to implement a number of programmes.

## Issue of Visa to visitors of Pakistan ...and India...

1797. SHRI KHUSHWANT SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of Indian nationals granted visas to visit Pakistan from 1st January, 1981 to 1st December, 1981;

(b) the number of Pakistani citizens granted visas to visit India during the same period; and

(c) whether Government have made any proposals to the Government of Pakistan  $t_0$  facilitate speedier granting of visas by either Government obviating the necessity of having visitors to report to police stations after entry and before departure?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) As the visas to Indian nationals to visit Pakistan are granted by the Government of Pakistan, figures are not available in this regard.

(b) The number of Pakistani citizens granted visas to visit India during the period from 1st January, 1981 to 1st December, 1981 is 1,58,335.

(c) Detailed implementation of the Visa Agreement of 1974 as regards speedier granting of visas to prospective visitors from either country is the responsibility of the visa granting Government. No proposals have, therefore, been made to the Pakistan Government although our policy is to grant visas to the Pakistani applications the same day.